

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**Petition No. 267/ 2010**

Subject : Determination of transmission tariff for Barh-Balia 400 kV D/C (Quad) line under Transmission System associated with Barh-Generation Project (3X660 MW) in Eastern Region from DOCO (1.7.2010) to 31.3.2014.

**Petition No. 227/TT/2013**

Subject : Determination of Revised transmission tariff for Barh-Balia 400 kV D/C (Quad) line alongwith associated bays at Balia Sub-station after approval of Revised Cost Estimate under Transmission System associated with Barh Generation project (3X660 MW) in Eastern Region from DOCO (1.7.2010) to 31.3.2014.

Date of Hearing : 3.7.2014

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri M. Deena Dayalan, Member  
Shri A. K. Singhal, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 16 others

Parties present : Ms. Anushree Bardhan, Advocate, PGCIL  
Shri S.S. Raju, PGCIL  
Shri Avinash M. Pavgi, PGCIL  
Shri Ruth Elvein, PGCIL  
Mrs. Seema Gupta, PGCIL  
Shri R.P. Padhi, PGCIL  
Shri Padamjit Singh, PSPCL  
Shri R.B. Sharma, Advocate, BRPL



## **Record of Proceedings**

The learned counsel for the petitioner requested to adjourn the matter for two weeks. The respondents present did not have any objection in adjourning the matter.

2. The Commission directed to list the petition for hearing on 31.7.2014

By order of the Commission

(T. Rout)  
Chief Legal

